



बौद्धिक संपदा  
भारत

एकस्व / अभिकल्प / व्यापारचिह्न  
भौगोलिक उपादर्शन /  
कॉपीराइट आरजीएनआई आईपीएम

INTELLECTUAL PROPERTY  
INDIA  
Patents / Designs / Trade Marks  
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भारत सरकार

GOVERNMENT OF INDIA

कार्यालय महानियंत्रक एकस्व, अभिकल्प और व्यापार चिह्न

Office of The Controller General  
Patents, Designs & Trade Marks

वाणिज्य और उद्योग मंत्रालय

Ministry of Commerce & Industry

उद्योग संवर्धन और आंतरिक व्यापार विभाग

Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन

BOUDDHIK SAMPADA BHAWAN

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संख्या/No. CGPDTM-11017(11)/1/2020-CGPO-Part(1)/ 2857

दिनांक/Date: 19.03.2026

### OFFICE ORDER

On the recommendation of the Departmental Promotion Committee, File No. P24017/76/2025-IPR-I, DPIIT dated 17.02.2026, the Competent Authority has approved promotion of Shri N. Ramchander, Joint Controller of Patents & Designs (Level 13), to the grade of Senior Joint Controller of Patents & Designs (Level 13A) on regular basis.

Consequent upon their promotion, and in view of administrative exigencies as well as the functional requirement of officer at the respective locations, the promoted officer is hereby posted as below:

Current Place of Posting	New place of Posting
New Delhi	Ahmedabad

2. Shri N. Ramchander may opt for pay fixation in terms of FR-22(1)(a)(i) pay fixation rule and upon transfer at new place and he will be eligible for TA/DA and other benefits attached to this transfer in public interest.

3. He will discharge the duties of **National Coordinator for IP Archive and Documentation**. In this capacity, he will oversee and ensure the digitization of documents across all IP Offices and facilitate the achievement of objectives under the **Digital IP India Mission**, with the aim of ensuring the availability of all physical records in digital mode. In addition to the above, he will dispose 75% of the assigned target to the Controllers.

4. This issues with approval of the Controller General of Patents, Designs & Trade Marks.

(Vickey Kumar)

Director

Establishment & Administration

O/o CGPDTM

To,

1. Shri N. Ramchander, Joint Controller of Patents & Designs, Patent Office, Delhi.

Copy to:

1. Head of Office, Patent Office, Chennai, Delhi, Kolkata and Mumbai.
2. Head of Office, TMR, Ahmedabad, Chennai, Delhi, Kolkata and Mumbai.
3. Head of Office, RGNIIPM, Nagpur
4. Shri Arun Kumar Gupta, Under Secretary to the Government of India, Ministry of Commerce & Industry, DPIIT, Udyog Bhavan, New Delhi – 110011 with reference to Ministry's letter No. P-24017/76/2025-IPR-I dated 05.03.2026 – for information.
5. IT Office, Delhi – for uploading on official website and to update the status in technical module.
6. Pay & Accounts Officer, PDTM, Mumbai.
7. Personal file of mentioned officer.
8. Hindi Version Follows
9. Guard file.